

(Amendment) Rules, 2011, under Section 14A of the Aircrafts Act, 1934, along with delay statement. [Placed in Library. *See* No. L.T. 7237/15/12]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Civil Aviation) and the Pawan Hans Helicopter Limited (PHHL), for the year 2012 -13. [Placed in Library. *See* No. L.T. 7236/15/12] ...(*Interruptions*)...

#### **MoU between GOI and BHEL**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL) : Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Heavy Industries & Public Enterprises, Department of Heavy Industry) and the Bharat Heavy Electricals Limited (BHEL), for the year 2012-13. [Placed in Library. *See* No. L.T. 7378/15/12] ...(*Interruptions*)...

#### **Report and Accounts (2010-11) of Animal Welfare Board of India, Chennai and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Animal Welfare Board of India, Chennai, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 7248/15/12] ...(*Interruptions*)...

#### **Notifications of the Ministry of Road Transport and Highways**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : Sir, I lay on the Table, under Section 10 of the (National Highways Act, 1956, a copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways:—